

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:906

ANSWERED ON:01.03.2013

INDIRA GANDHI MATRITVA SAHYOG YOJANA

Naranbhai Shri Kachhadia;Pangi Shri Jayaram;Singh Shri Radha Mohan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has implemented the Indira Gandhi Matritva Sahyog Yojana (IGMSY) for the pregnant and lactating mothers and their infants;
- (b) if so, the details thereof;
- (c) the number of districts likely to be covered and beneficiaries covered under the scheme, State/UT-wise including Bihar;
- (d) the total amount of cash transfer benefit given so far to pregnant women and lactating mothers, State/UT-wise ;and
- (e) the funds sanctioned and released along with its utilization reported by the State Governments during each of the last three years and the current year under the said scheme State/UT-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)& (b): Yes, Sir. Indira Gandhi Matritva Sahyog Yojana (IGMSY), Conditional Maternity Benefit (CMB) is a centrally sponsored scheme for pregnant and lactating (P & L) women to improve their health & nutrition status to better enabling environment by providing cash incentives to pregnant and nursing mothers. It is being implemented using the platform of ICDS. The scheme was introduced in October, 2010 on pilot basis now operational in 53 selected districts including Bihar. The scheme attempts to partly compensate for wage loss to Pregnant & Lactating women both prior to and after delivery of the child. The scheme envisages providing cash directly to the beneficiary through their Bank Accounts/Post Office Accounts, in response to individual fulfilling specific conditions. The scheme covers all pregnant and lactating women above 19 years of age and above for first two live births are entitled for benefits under the scheme except all Government/PSUs (Central & State).

(c) to (e) : The scheme is operational in 53 districts across the country including two districts in Bihar i.e. Vaishali and Saharsa. The scheme is 100% centrally sponsored and funds are released from Government of India to States/UTs as prescribed under scheme guidelines. The cash transfer component (CCT) i.e. cash transfer benefit to P & L women constitute more than 90% of the total funds releases to the States/UTs for the implementation of Indira Gandhi Matritva Sahyog Yojana (IGMSY). The funds sanctioned and released to the States/UTs, beneficiaries covered and utilization reported by the States/UTs during 2010-11, 2011-12 & 2012-13 is Annexed.